

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 102

CA Nos.204/23, 17/2024, 16/2024  
COMP. APPL/91(CH)2024  
And  
CA (CAA) No.55/Chd/Pb/2023  
(1<sup>st</sup> Motion)

**IN THE MATTER OF:**

Om Yarn Plus Pvt. Ltd.

...Petitioner

**Under Section:** 230-232, CA 2013, R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

03.05.2024

Pooja

-Sd/-  
Court Officer